



सत्यमेव जयते



**No.TOP/  
Government of India  
Trade Marks Registry  
IP Building, GST Road, Guindy,  
Chennai - 600 032.**

**OPPOSITION HEARING FOR THE MONTH OF AUGUST – 2013**

**BEFORE MR.V.NATARAJAN, DEPUTY REGISTRAR OF TRADE MARKS & G.I.R**

**THE FOLLOWING MATTERS ARE FIXED FOR FINAL DISPOSAL**

**ADJOURNMENT HEARING DATE -19/08/2013**

S NO	APPLICATION NO	OPPOSITION NO	TIME	AGENT NAMES	REMARKS
1	623534	721357	11.00AM	V.BAGHYARAGHAVAN & K & S PARTNERS	
2	623545	224782	11.15AM	V.G.PARULKAR & INPRO TRADE MARK SERVICES	
3	615465	59248	11.30AM	WORLDWIDE REGISTRATION BUREAU & MOHAN ASSOCIATES	
4	634116	730484	11.45AM	LALL & SETHI & KHODAY ESHWARA & SONS	
5	636986	720132	12.00PM	RVR ASSOCIATES & DEPENNING & DEPENNING	



**No.TOP/  
Government of India  
Trade Marks Registry  
IP Building, GST Road, Guindy,  
Chennai - 600 032.**

**OPPOSITION HEARING FOR THE MONTH OF AUGUST- 2013**

**BEFORE MR.V.NATARAJAN, DEPUTY REGISTRAR OF TRADE MARKS & G.I.R**

**ADJOURNMENT HEARING DATE -19/08/2013**

**THE FOLLOWING MATTERS ARE FIXED FOR FINAL DISPOSAL**

S NO	APPLICATION NO	OPPOSITION NO	TIME	AGENT NAMES	REMARKS
6	678576	744682	12.15 PM	RVR ASSOCIATES & DEPENNING & DEPENNING	
7	637974	172478	12.30 PM	C.DANIEL & GLADYS & SRI KIRTHI & CO	
8	640492	721413	12.45 PM	AZB & PARTNERS & P.C.N.RAGHUPATHY	
9	645853	732605	2.15 PM	WORLDWIDE REGISTRATION BUREAU & MOHAN ASSOCIATES	
10	646768	721405	2.30 PM	LALL & SETHI & KHODAY BREWERIES LIMITED	
11	664093	128952	2.45 PM	V.BALAKRISHNAN & DEPENNING & DEPENNING	
12	666387	778122	3.15 PM	S.S.RANO & CO & MGM DIAMOND BEACH RESORTS	



**No.TOP/  
Government of India  
Trade Marks Registry  
IP Building, GST Road, Guindy,  
Chennai - 600 032.**

**OPPOSITION HEARING FOR THE MONTH OF AUGUST – 2013**

**BEFORE MR.V.NATARAJAN, DEPUTY REGISTRAR OF TRADE MARKS & G.I.R**

**ADJOURNMENT HEARING DATE -20/08/2013**

**THE FOLLOWING MATTERS ARE FIXED FOR FINALDISPOSAL**

S NO	APPLICATION NO	OPP NO	TIME	AGENT NAMES	REMARKS
1	666388	778121	11.00 AM	MGM DIAMOND BEACH RESORTS PVT LTD & S..S.RANA & CO	
2	667603	720610	11.15 AM	L.R.SWAMI & CO & M.P.MIRCHANDANI & CO	
3	677584	96022	11.30 AM	DEPENNING & DEPENNING & MADAMSER & CO	
4	673999	205518	11.45 AM	R.K.DEWAN & CO & REMFY & SAGAR	
5	677578	96025	12.00 PM	DEPENNING & DEPENNING & MADAMSER & CO	



सत्यमेव जयते



**No.TOP/  
Government of India  
Trade Marks Registry  
IP Building, GST Road, Guindy,  
Chennai - 600 032.**

**OPPOSITION HEARING FOR THE MONTH OF AUGUST- 2013**

**BEFORE MR.V.NATARAJAN, DEPUTY REGISTRAR OF TRADE MARKS & G.I.R**

**ADJOURNMENT HEARING DATE -20/08/2013**

**THE FOLLOWING MATTERS ARE FIXED FOR FINAL DISPOSAL**

S NO	APPLICATION NO	OPP NO	TIME	AGENT NAMES	REMARKS
6	686339	717574	12.30 PM	DEPENNING & DEPENNING & DELHI REGISTRATION SERVICES	
7	689615	726308	12.45 PM	TRICONS & STERANCO HEALTH CARE PVT LTD	
8	692392	717412	2.15 PM	RAMNATH & ASSOCIATES & R.K.DEWAN & CO	
9	634121	259270	2.30 PM	L.S.DAVAR & CO & AZB PARTNERS	
10	647285	732893	2.45 PM	V.BAGYARAGHAVAN & K& S PARTNERS	
11	653585	110942	3.15 PM	GREENWICH OILS PVT LTD & K&S PARTNERS	
12	653585	112344	3.30 PM	GREENWICH OILS PVT LTD & K&S PARTNERS	



No.TOP/  
Government of India  
Trade Marks Registry  
IP Building, GST Road, Guindy,  
Chennai - 600 032.

**OPPOSITION HEARING FOR THE MONTH OF AUGUST- 2013**

**BEFORE MR.V.NATARAJAN, DEPUTY REGISTRAR OF TRADE MARKS & G.I.R**

**ADJOURNMENT HEARING DATE -21/08/2013**

**THE FOLLOWING MATTERS ARE FIXED FOR FINALDISPOSAL**

S NO	APPLICATION NO	OPP NO	TIME	AGENT NAMES	REMARKS
1	698530	714594	11.00 AM	DEPENNING & DEPENNING & MANGLA REGISTRATION SERVICES	
2	698661	716371	11.15 AM	A.K.RAVINTHERANATH & PRINCEPES PHARMACEUTICALS PVT LTD	
3	692625	734226	11.30 AM	ANAND AND ANAND & R.K.DEWAN & CO	
4	707453	716878	11.45 AM	RAO & RAO & BAL PHARMA LTD	
5	707458	234840	12.00 PM	ANAND & ANAND & INTLL ADVOCARE	
6	709685	184577	12.15 PM	V.BALAKRISHNAN & ARORA REGISTRATION SERVICE	



**No.TOP/  
Government of India  
Trade Marks Registry  
IP Building, GST Road, Guindy,  
Chennai - 600 032.**

**OPPOSITION HEARING FOR THE MONTH OF AUGUST- 2013**

**BEFORE MR.V.NATARAJAN, DEPUTY REGISTRAR OF TRADE MARKS & G.I.R**

**ADJOURNMENT HEARING DATE -21/08/2013**

**THE FOLLOWING MATTERS ARE FIXED FOR FINAL DISPOSAL**

S NO	APPLICATION NO	OPP NO	TIME	AGENT NAMES	REMARKS
7	711636	81623	12.30 PM	ARORA REGISTRATION SERVICES & INTERNATIONAL TRADE MARK BUREAU	
8	712315	715416	12.45 PM	DEPENNING & DEPENNING & MANGLA REGISTRATION SERVICES	
9	719026	210086	2.15 PM	A.V.NATHAN & ASSOCIATES & R.K.DEWAN & CO	
10	721175	730498	2.30 PM	UNIQUE TRADE MARK SERVICES & DELHI REGISTRATION SERVICES	
11	722600	725675	2.045 PM	KHODAY BREWERIES LTD & NAGADHARAYAN FOOD PRODUCTS	
12	728800	720322	3.00 PM	KHODAY BREWERIES LTD & ANGELINA TALUKDAR	



**No.TOP/  
Government of India  
Trade Marks Registry  
IP Building, GST Road, Guindy,  
Chennai - 600 032.**

**OPPOSITION HEARING FOR THE MONTH OF AUGUST – 2013**

**BEFORE MR.V.NATARAJAN, DEPUTY REGISTRAR OF TRADE MARKS & G.I.R**

**ADJOURNMENT HEARING DATE -22/08/2013**

**THE FOLLOWING MATTERS ARE FIXED FOR DISPOSAL**

S NO	APPLICATION NO	OPP NO	TIME	AGENT NAMES	REMARKS
1	728921	226721	11.00AM	R.K.DEWAN & CO & V.BAGHYARAGHAVAN	
2	728965	713405	11.15AM	L.R.SWAMI & CO & LALJI ADVOCATES	
3	731992	177893	11.30AM	AMARJIT ASSOCIATES & WORLDWIDE REGISTRATION BUREAU	
4	733368	735918	11.45AM	MARKS & TRADE & L.R.SWAMI & CO	
5	734138	724713	12.00 PM	TRICONS & INTERNATIONAL TRADE MARKS BUREAU	
6	734163	724714	12.15 PM	TRICONS & INTERNATIONAL TRADE MARKS BUREAU	



सत्यमेव जयते



**No.TOP/  
Government of India  
Trade Marks Registry  
IP Building, GST Road, Guindy,  
Chennai - 600 032.**

**OPPOSITION HEARING FOR THE MONTH OF AUGUST – 2013**

**BEFORE MR.V.NATARAJAN, DEPUTY REGISTRAR OF TRADE MARKS & G.I.R**

**ADJOURNMENT HEARING DATE- 22/08/2013**

**THE FOLLOWING MATTERS ARE FIXED FOR FINAL DISPOSAL**

S NO	APPLICATION NO	OPP NO	TIME	AGENT NAMES	REMARKS
7	734621	724969	12.30 PM	INPRO TRADE MARK SERVICES & REMFY & SAGAR	
8	749006	226742	12.45 PM	DEPENNING & DEPENNING & TAS & CO	
9	759959	723711	3.00 PM	DEPENNING & DEPENNING & DELHI REGISTRATION SERVICES	





**No.TOP/  
Government of India  
Trade Marks Registry  
IP Building, GST Road, Guindy,  
Chennai - 600 032.**

**OPPOSITION HEARING FOR THE MONTH OF AUGUST – 2013**

**BEFORE MR.V.NATARAJAN, DEPUTY REGISTRAR OF TRADE MARKS & G.I.R**

**ADJOURNMENT HEARING DATE -26/08/2013**

**THE FOLLOWING MATTERS ARE FIXED FOR FINAL DISPOSAL**

S NO	APPLICATION NO	OPP NO	TIME	AGENT NAMES	REMARKS
1	762505	721406	11.00AM	KHODAY INDIA LIMITED & LALL & SETHI	
2	769032	716913	11.15AM	MARKS & TRADE & ARJUN T.BHAGAT & CO	
3	769032	716953	11.30AM	DEPENNING & DEPENNING & DELHI REGISTRTAION SERVICE	
4	770016	105033	11.45AM	DEPENNING & DEPENNING & KARTHIK & ASSOCIATES	
5	777715	247020	12.00PM	C.VENKATASUBRAMANIAM & MOHAN ASSOCIATES	
6	778493	172489	12.15 PM	SUN PHARMACEUTICALS LTD & C.DANIEL & GLADYS	
7	779307	716627	12.30 PM	ORBIT TECHNOLOGIES & H.P.ASSOCIATES	



सत्यमेव जयते

No.TOP/  
Government of India  
Trade Marks Registry  
IP Building, GST Road, Guindy,  
Chennai - 600 032.



**OPPOSITION HEARING FOR THE MONTH OF AUGUST – 2013**

**BEFORE MR.V.NATARAJAN, DEPUTY REGISTRAR OF TRADE MARKS & G.I.R**

**ADJOURNMENT HEARING DATE -26/08//2013**

**THE FOLLOWING MATTERS ARE FIXED FOR FINAL DISPOSAL**

S NO	APPLICATION NO	OPP NO	TIME	AGENT NAMES	REMARKS
8	779325	250403	12.45 PM	ASHOK KUMAR J.DAGA & MADAMSER & CO	
9	783060	716979	2.15 PM	L.R.SWAMI & CO & Y.J.TRIVEDI & CO	
10	783583	720607	2.30 PM	KAMATH & KAMATH & M.P.MIRCHANDANI & CO	
11	785229	727016	2.45 PM	DEPENNING & DEPENNING & ARJUN T.BHAGAT & CO	
12	785969	721600	3.00 PM	L.S.DAVAR & CO & RAH INDIA	
13	786108	714770	3.15 PM	L.S.DAVAR & CO & RAH INDIA	



No.TOP/  
Government of India  
Trade Marks Registry  
IP Building, GST Road, Guindy,  
Chennai - 600 032.

**OPPOSITION HEARING FOR THE MONTH OF AUGUST-2013**

**BEFORE MR.V.NATARAJAN, DEPUTY REGISTRAR OF TRADE MARKS & G.I.R**

**ADJOURNMENT HEARING DATE -27/08/2013**

**THE FOLLOWING MATTERS ARE FIXED FOR FINAL DISPOSAL**

S NO	APPLICATION NO	OPP NO	TIME	AGENT NAMES	REMARKS
1	783720	200498	11.00AM	V.BAGYARAGHAVAN & WORLDWIDE REGISTRATION BUREAU	
2	789294	717257	11.15AM	ZEUSIP & ARJUN T.BHAGAT & CO	
3	791256	719918	11.30AM	RAMNATH & ASSOCIATES & BAJAJ REGISTRATION SERVICE	
4	791261	723730	11.45AM	RAMNATH & ASSOCIATES & V.G.PARULKAR	
5	792586	214819	12.00PM	RAO & RAO & JEHANGIR GULABBHAI	
6	792808	723128	12.15 PM	KURLON LIMITED & DELHI REGISTRTRION SERVICES	
7	793730	722292	12.30 PM	P.C.N.RAGHUPATHY & WORLD WIDE REGISTRATION BUREAU	
8	793877	175062	12.45 PM	C.DANIEL & GLADYS & PRATHIBA M.SINGH	



सत्यमेव जयते



No.TOP/  
Government of India  
Trade Marks Registry  
IP Building, GST Road, Guindy,  
Chennai - 600 032.

**OPPOSITION HEARING FOR THE MONTH OF AUGUST – 2013**

**BEFORE MR.V.NATARAJAN, DEPUTY REGISTRAR OF TRADE MARKS & G.I.R**

**ADJOURNMENT HEARING DATE -27/08/2013**

**THE FOLLOWING MATTERS ARE FIXED FOR FINAL DISPOSAL**

S NO	APPLICATION NO	OPP NO	TIME	AGENT NAMES	REMARKS
9	794420	172482	2.15PM	TEXMO INDUSTRIES & C.DANIEL & GLADYS	
10	794430	175857	2.30PM	TEXMO INDUSTRIES & M.P.MIRCHANDANI & CO	
11	794444	175858	2.45PM	TEXMO INDUSTRIES & M.P.MIRCHANDANI & CO	
12	794458	172477	3.00PM	TEXMO INDUSTRIES & M.P.MIRCHANDANI & CO	
13	794458	175856	3.15PM	TEXMO INDUSTRIES & M.P.MIRCHANDANI & CO	
14	794536	197340	3.30 PM	C.DANIEL & GLADYS & VISHESH ASSOCIATES	
15	795228	178274	3.45 PM	KEDIA VANASPATHI LTD & KUNDAN RICE MILLS LTD	
16	794438	175859	4.00 PM	TEXMO INDUSTRIES & M.P.MIRCHANDANI & CO	



सत्यमेव जयते



No. TOP/  
Government of India  
Trade Marks Registry  
IP Building, GST Road, Guindy,  
Chennai - 600 032.

**OPPOSITION HEARING FOR THE MONTH OF AUGUST – 2013**

**BEFORE MR.V.NATARAJAN, DEPUTY REGISTRAR OF TRADE MARKS & G.I.R**

**ADJOURNMENT HEARING DATE -28/08/2013**

**THE FOLLOWING MATTERS ARE FIXED FOR FINAL DISPOSAL**

S NO	APPLICATION NO	OPP NO	TIME	AGENT NAMES	REMARKS
1	797083	721041	11.00AM	HARIKRISHNA S.HOLLA & PARTH PARENTAL PVT LTD	
2	797937	238933	11.15AM	MOHAN ASSOCIATES & SAMEER UDYOG	
3	797946	719226	11.30AM	MOHAN ASSOCIATES & PURI REGISTRATION SERVICES	
4	799519	727389	11.45AM	V.NARAYANA RAO & SHYAM BIRI WORKS LTD	
5	799831	178141	12.00PM	TRICONS & INTLL ADVOCARE	
6	799833	178143	12.15 PM	TRICONS & INTLL ADVOCARE	



**No.TOP/  
Government of India  
Trade Marks Registry  
IP Building, GST Road, Guindy,  
Chennai - 600 032.**

**OPPOSITION HEARING FOR THE MONTH OF AUGUST – 2013**

**BEFORE MR.V.NATARAJAN, DEPUTY REGISTRAR OF TRADE MARKS & G.I.R**

**ADJOURNMENT HEARING DATE -28/08/2013**

**THE FOLLOWING MATTERS ARE FIXED FOR FINAL DISPOSAL**

S NO	APPLICATION NO	OPP NO	TIME	AGENT NAMES	REMARKS
7	646934	731688	12.30 PM	C.DANIEL & GLADYS & SUN PHARMACEUTICALS INDUSTRIES LTD	
8	799832	178142	12.45 PM	TRICONS & INTLL ADVOCARE	
9	800472	251044	2.15 PM	G.RAMJI & NEON LABORATORIES LIMITED	
10	800472	253516	2.30 PM	G.RAMJI & NEON LABORATORIES LIMITED	
11	807718	712362	2.45 PM	WORLDWIDE REGISTRATION BUREAU & LALJI ADVOCATES	
12	803231	722190	3.00 PM	APR ASSOCIATES & INTLL ADVOCARE	
13	809171	717402	3.15 PM	MOHAN ASSOCIATES & M.P.MIRCHANDANI & CO	
14	799518	727388	3.30 PM	V.NARAYANA RAO & SHYAM BIRI WORKS LTD	



समर्थन करो



**No.TOP/  
Government of India  
Trade Marks Registry  
IP Building, GST Road, Guindy,  
Chennai - 600 032.**

**RECTIFICATION HEARING FOR THE MONTH OF AUGUST - 2013**

**BEFORE MR.V.NATARAJAN, DEPUTY REGISTRAR OF TRADE MARKS & G.I.R**

**ADJOURNMENT HEARING DATE- 29/08/2013**

S NO	RECTIFICATION NO	APP NO	TIME	AGENT NAMES	REMARKS
1	260343	1337525	11.00 AM	P.C.N.RAGHUPATHY & MADAMSER & CO	
2	83019	413046	11.15 AM	PUNJAB REGISTRATION SERVICE & J.T.TRIVEDI & CO	
3	160250	324631	11.30 AM	L.S.DAVAR & CO & SURESH & CO	
4	259136	291296	11.45 AM	DASWANI & DASWANI & C.P.ZARDA WORKS PVT LTD	
5	259135	293829	12.00 PM	DASWANI & DASWANI & C.P.ZARDA WORKS PVT LTD	



**No.TOP/  
Government of India  
Trade Marks Registry  
IP Building, GST Road, Guindy,  
Chennai - 600 032.**

**RECTIFICATION HEARING FOR THE MONTH OF AUGUST - 2013**

**BEFORE MR.V.NATARAJAN, DEPUTY REGISTRAR OF TRADE MARKS & G.I.R**

**ADJOURNMENT HEARING DATE- 29/08/2013**

S NO	RECTIFICATION NO	APP NO	TIME	AGENT NAMES	REMARKS
6	260388	1213620	12.15 PM	KOCHHAR & CO & SHUKLA TRADE MARK COMPANY	
7	260162	1384466	12.30 PM	SAI BHARATH ILAN & UNITED LEGAL SERVICES	
8	259284	378988	12.45 PM	LALL LAHIRI & SALHOTRA & S.M.GUPTA & CO	
9	259384	456581	2.15 PM	KOCHHAR & CO & DELHI REGISTRATION SERVICES	
10	261410	241063	3.00 PM	BINNY LTD & MANOJ JAIN	





**No.TOP/  
Government of India  
Trade Marks Registry  
IP Building, GST Road, Guindy,  
Chennai - 600 032.**

**RECTIFICATION & OPPOSITION HEARING FOR THE MONTH OF AUGUST - 2013**

**BEFORE MR.V.NATARAJAN, DEPUTY REGISTRAR OF TRADE MARKS & G.I.R**

**ADJOURNMENT HEARING DATE- 30/08/2013**

S NO	RECTIFICATION NO	APP NO	TIME	AGENT NAMES	REMARKS
1	259683	1491474	03.15 PM	APR ASSOCIATES & KEN ADVOCATES	
2	259684	1491475	03.30 PM	APR ASSOCIATES & KEN ADVOCATES	
3	121196(OPP)	646748	03.45 PM	DEPENNING & DEPENNING & H.P.SINGH	